

(c) the new areas which have come to be included in filariasis ; and

(d) the main reasons for this enormous increase in the cases of filariasis in the country; and the steps which are being taken to check the disease and to effectively prevent, it and the details of the scheme if any, envisaged under the 1968-69 plan and the Fourth Five Year Plan for the purpose and the allocation made under the respective plans for the implementation of the scheme ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) and (b). Surveys so far carried out indicate that about 122 million people are exposed to the risk of filariasis as compared to 64.53 million as determined in 1961.

(c) Areas so far covered by the surveys indicate filarial endemicity in parts of Andhra Pradesh, Maharashtra, Mysore, Gujarat, Orissa, West Bengal and a few towns of Punjab, Haryana and Rajasthan.

(d) Apart from the fact that later surveys have a fuller coverage, the increase in the incidence of filariasis is mainly attributable to :

- (i) rapid industrialisation creating conditions for breeding of mosquitoes,
- (ii) influx of filaria carriers from endemic areas in search of employment in developing urban areas.

Steps are being taken to reduce the transmission of filariasis in endemic cities/towns under the National Filaria Control and National Water Supply and drainage programme. 73 Cities/towns with a population of about 7 million are to be protected by recurrent antilarval measure during 1968-69.

Information regarding allocations made and expenditure incurred in respect of the National Filaria Control Programme in the first three Plans and 1968-69 is given below :

| Plan         | Allocation | Expenditure |
|--------------|------------|-------------|
| Ist & IIInd* | 500.5      | 379.49      |
| IIIrd        | 236.61     | 299.71      |
| 1966-67      | 27.51      | 24.63       |
| 1967-68      | 32.18      | 26.26       |
| 1968-69      | 30.55      | —           |

\*The National Filaria Control Programme was started in the last year of the Ist Plan.

The details of the filaria control programme to be undertaken during the IV Plan period and the allocation for the same have not yet been finalised,

#### Demolitions of Structures in Nilratan Sarkar Medical College, Calcutta

9811. SHRI B. K. DASCHOWDHURY : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether notices was served prior to demolition of three hundred and fifty structures in the Nilratan Sarkar Medical College at Calcutta ;

(b) whether the notices, if any were from the Court of Law or otherwise ;

(c) whether any alternative arrangements have been provided for those affected persons ; and

(d) if so, what are those and if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) and (b). The removal of unauthorised structures in the hospital compound had been engaging the attention of Government for a long time and those who were concerned with these unauthorised structures were served with notices for demolishing these within specified periods but they did not comply. Persuasion also failed. Matters come to a head with the incidence of Tetanus in post surgical cases and Government had no alternative but to order immediately removal of these unauthorised structures and insanitary conditions prevailing in the hospital compound.

(c) and (d). Alternative accommodation has been offered to displaced hospital employees in the tenements under the Slum Clearance Scheme of the Housing Department within the Calcutta Municipal area.

#### National Capital Region

9812. SHRI CHANDRAJEET YADAV :  
SHRI D. C. SHARMA :

**SHRI SHIVACHANDRA JHA :**  
**SHRIMATI TARKESHWARI**  
**SINHA :**  
**SHRI K. P. SINGH DEO :**

Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the Central Government have prepared a plan for bigger Delhi known as "National Capital Region" comprising of a large tracts of Uttar Pradesh, Haryana and Rajasthan ; and

(b) if so, the details thereof and the steps proposed to be taken for the fulfilment of scheme ?

**THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) :**

(a) Government of India have undertaken the work of preparation of a regional development plan for the National Capital Region comprising the Union territory of Delhi and the adjoining areas in Uttar Pradesh, Haryana and Rajasthan.

(b) The work is yet in its preliminary stage.

**Issue of Licences for Production of Nylon Yarn**

9812-A. **SHRI MANGALATHUMADAM :**

**SHRI P. VISWAMBHARAN :**

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the number of licences issued hitherto for setting up units to produce nylon yarn in the country;

(b) the number of licences who have started production;

(c) the number of licences who have not so far started production with the date of issuing licence to each of them so far;

(d) the total licensed capacity of nylon yarn production in the country; and

(e) the total quantity actually produced during the year 1967 ?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH) :**

(a) Fourteen; these have been issued to eight parties.

(b) Four; these parties have implemented six licences.

(c) Eight as detailed below :

|   | Date of licence |
|---|-----------------|
| (i) M/s. Nirlon Synthetic Fibres & Chemicals Ltd., Bombay. (expansion). | 14.1.1965       |
| (ii) M/s. J. K. Synthetics Ltd., Kota (expansion).                      | 8.12.1966       |
| (iii) M/s. J. K. Synthetics Ltd., Kota. (expansion)                     | 3.2.1967        |
| (iv) M/s. J. K. Synthetics Ltd., Kota. (expansion)                      | 15.5.1967       |
| (v) M/s. Century Enka, Bombay. (new unit)                               | 12.2.1960       |
| (vi) M/s. Arthur Imports & Experts Co. Ltd., Bombay. (new unit)         | 19.2.1960       |
| (vii) M/s. Gujarat Polyamides Ltd., Surat. (new unit)                   | 16.2.1960       |
| (viii) M/s. Stretch Fibres India Ltd., Bombay. (new unit)               | 21.5.1966       |
| (d) About 15,100 tonnes.  |                 |
| (e) 2,500 tonnes.   |                 |

**Cost of Production of Nylon Yarn**

9812-B. **SHRI MANGALA THUMADAM :**

**SHRI P. VISWAMBHARAN :**

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether Government have conducted an enquiry to assess the cost of production of nylon and other synthetic fibres and yarn in the country;

(b) the number of factories producing synthetic yarn and fibres; and

(c) the total turnover of each of these factories during the year 1967 and their gross and net profit for that year ?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH) :**

(a) No.

(b) Five.